

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 776
ANSWERED ON 21.07.2022
REVIVAL OF LAKES

776 SHRI RAVNEET SINGH BITTU

Will the Minister of JAL SHAKTI be pleased to state: -

- (a) whether it is a fact that the Government has decided to revive seventy five lakes in every district under the Amrit Sarovar Project under Jal Shakti Abhiyan;
- (b) if so, the details thereof, State/UT-wise, especially in Punjab along with the likely date of implementation of this project;
- (c) whether the Government proposes to construct check-dams to impound the water and ensure ground water recharge in various parts of the country;
- (d) if so, the details thereof, State/UT-wise, especially in the State of Punjab; and
- (e) the details of the other measures being taken by the Government towards water conservation and rejuvenation in the country?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Mission Amrit Sarovar has been launched on 24th April, 2022 for creation/renovation of at least 75 Amrit Sarovars (Ponds) in every district of the country during the Amrit Kal from 24th April, 2022 to 15th August, 2023. State/UT-wise details (including Punjab) of progress of Amrit Sarovars as on 19.07.2022 are given in **Annexure-I**.

(c) to (e) Water being a state subject the projects are planned, funded, executed and maintained by the State Governments as per their own resources and priorities. Government of India supplements the efforts of the States through technical and financial assistance to them through various schemes and programmes.

However, Master Plan for Artificial Recharge to Groundwater- 2020 has been prepared by the Central Ground water Board which is a macro plan formulated to work out the feasibility of various structures for the different terrain conditions of the country and identifies construction of crore rain water harvesting and artificial recharge structures including 284410 nos. of Check Dams in the Country. State-wise details of check dams envisaged in the Master Plan for Artificial Recharge to Ground Water – 2020 including that of Punjab is attached as **Annexure-II**. Public works relating to check dams is one of the permissible activities under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The State/UT-wise details of progress of check dams under MGNREGS in the current year 2022-23 (as on 18.7.2022) are given in **Annexure-III**.

In addition, steps taken by the Government for water conservation and rejuvenation include implementation of Jal Shakti Abhiyan, Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Unified Building Bye Laws (UBBL) of Delhi, 2016, Model Building Bye Laws (MBBL), 2016 and Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014, Ministry of Panchayati Raj's (MoPR) advisories to the State/UT Panchayati Raj Departments, Atal Bhujal Yojana (ATAL JAL), Central Ground Water Authority's (CGWA) guidelines for control and regulation of groundwater extraction with pan-India applicability notified on 24 September 2020, Central Pollution Control Board's (CPCB) directives under the Environment (Protection) Act, 1986 and The Water (Prevention and Control of Pollution) Act 1974 etc. National Water Policy (2012) also advocates conservation, promotion and protection of water.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 776 TO BE ANSWERED IN LOK SABHA ON 21.07.2022 REGARDING “REVIVAL OF LAKES”.

| State/UT-wise details (including Punjab) of progress of Amrit Sarovars as on 19.07.2022 | | | | |
|--|-------------------|---|--|---------------------------|
| S. No. | State | Identified Sites for Amrit Sarovar | Work Started against identified Sites | Work Completed |
| 1 | ANDAMAN & NICOBAR | 266 | 9 | 0 |
| 2 | ANDHRA PRADESH | 2852 | 1797 | 156 |
| 3 | ARUNACHAL PRADESH | 1561 | 410 | 11 |
| 4 | ASSAM | 3416 | 1854 | 14 |
| 5 | BIHAR | 3226 | 1729 | 87 |
| 6 | CHHATTISGARH | 2588 | 1328 | 6 |
| 7 | D & N AND D & D | 16 | 9 | 6 |
| 8 | GOA | 101 | 5 | 0 |
| 9 | GUJARAT | 2733 | 2103 | 186 |
| 10 | HARYANA | 6712 | 1432 | 42 |
| 11 | HIMACHAL PRADESH | 1303 | 922 | 30 |
| 12 | JAMMU & KASHMIR | 2221 | 332 | 53 |
| 13 | JHARKHAND | 2278 | 344 | 9 |
| 14 | KARNATAKA | 3666 | 1474 | 90 |
| 15 | KERALA | 905 | 35 | 0 |
| 16 | LADAKH UT | 107 | 18 | 1 |
| 17 | LAKSHADWEEP | 71 | 0 | 0 |
| 18 | MADHYA PRADESH | 5869 | 4288 | 1068 |
| 19 | MAHARASHTRA | 3363 | 1062 | 487 |
| 20 | MANIPUR | 504 | 118 | 6 |
| 21 | MEGHALAYA | 820 | 33 | 2 |
| 22 | MIZORAM | 896 | 285 | 87 |
| 23 | NAGALAND | 290 | 192 | 3 |
| 24 | ODISHA | 2993 | 1711 | 33 |
| 25 | PUDUCHERRY | 31 | 1 | 0 |
| 26 | PUNJAB | 1719 | 637 | 1 |
| 27 | RAJASTHAN | 4710 | 3018 | 28 |
| 28 | SIKKIM | 240 | 125 | 2 |
| 29 | TAMIL NADU | 3396 | 946 | 23 |
| 30 | TELANGANA | 3451 | 2399 | 29 |
| 31 | TRIPURA | 848 | 6 | 0 |
| 32 | UTTARAKHAND | 1478 | 896 | 6 |
| 33 | UTTAR PRADESH | 10176 | 5741 | 29 |
| 34 | WEST BENGAL | 55 | 7 | 2 |
| | Total | 74,861 | 35,266 | 2497 |

ANNEXURE REFERRED TO IN REPLY TO PART (c) to (e) OF UNSTARRED QUESTION NO. 776 TO BE ANSWERED IN LOK SABHA ON 21.07.2022 REGARDING “REVIVAL OF LAKES”.

**Number of Check Dams Envisages in the Master Plan
for Artificial Recharge to Groundwater 2020**

| S.No | State/UTs | Check Dams |
|-------------|------------------------------|-------------------|
| 1 | Andhra Pradesh | 13143 |
| 2 | Bihar | 122 |
| 3 | Chhattisgarh | 0 |
| 4 | Delhi | 12 |
| 5 | Goa | 0 |
| 6 | Gujarat | 3985 |
| 7 | Haryana | 335 |
| 8 | Himachal Pradesh | 2290 |
| 9 | Jharkhand | 36062 |
| 10 | Karnataka | 50527 |
| 11 | Kerala | 1260 |
| 12 | Madhya Pradesh | 76002 |
| 13 | Maharashtra | 19243 |
| 14 | NE States | 18821 |
| 15 | Odisha | 1292 |
| 16 | Punjab | 85 |
| 17 | Rajasthan | 32744 |
| 18 | Sikkim | 380 |
| 19 | Tamilnadu | 7180 |
| 20 | Telangana | 11552 |
| 21 | Uttar Pradesh | 5582 |
| 22 | Uttarakhand | 2870 |
| 23 | West Bengal | 453 |
| 24 | UT-Lakshadweep | 0 |
| 25 | UT-Puducherry | 71 |
| 26 | UT-DNH | 49 |
| 27 | UT-Chandigarh | 0 |
| 28 | UT-Jammu & Kashmir | 0 |
| 29 | UT-Ladakh | 0 |
| 30 | UT-Andaman & Nicobar Islands | 350 |
| 31 | UT-DIU & Daman | 0 |
| | Total | 284410 |

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (c) to (e) OF UNSTARRED QUESTION NO. 776 TO BE ANSWERED IN LOK SABHA ON 21.07.2022 REGARDING “REVIVAL OF LAKES”.

| State/UT-wise details of progress of check dams under MGNREGS in the current year 2022-23 (as on 18.7.2022) | | | |
|---|---------------------|-----------------|---------------|
| S No. | State | Ongoing | Completed |
| 1 | ANDHRA PRADESH | 15196 | 61 |
| 2 | ARUNACHAL PRADESH | 32 | 0 |
| 3 | ASSAM | 4025 | 296 |
| 4 | BIHAR | 8057 | 274 |
| 5 | CHHATTISGARH | 9584 | 70 |
| 6 | GOA | 6 | 0 |
| 7 | GUJARAT | 8727 | 392 |
| 8 | HARYANA | 92 | 2 |
| 9 | HIMACHAL PRADESH | 2649 | 613 |
| 10 | JAMMU AND KASHMIR | 3172 | 22 |
| 11 | JHARKHAND | 1808 | 78 |
| 12 | KARNATAKA | 41640 | 2382 |
| 13 | KERALA | 4891 | 130 |
| 14 | LADAKH | 176 | 0 |
| 15 | MADHYA PRADESH | 54399 | 4732 |
| 16 | MAHARASHTRA | 6610 | 434 |
| 17 | MANIPUR | 169 | 27 |
| 18 | MEGHALAYA | 2513 | 61 |
| 19 | MIZORAM | 36 | 22 |
| 20 | NAGALAND | 56 | 7 |
| 21 | ODISHA | 6987 | 638 |
| 22 | PUNJAB | 107 | 2 |
| 23 | RAJASTHAN | 42594 | 838 |
| 24 | SIKKIM | 15 | 12 |
| 25 | TAMIL NADU | 13314 | 1527 |
| 26 | TELANGANA | 1022 | 122 |
| 27 | TRIPURA | 3162 | 272 |
| 28 | UTTAR PRADESH | 18789 | 236 |
| 29 | UTTARAKHAND | 2685 | 17 |
| 30 | WEST BENGAL | 5670 | 62 |
| 31 | ANDAMAN AND NICOBAR | 1 | 0 |
| 32 | DN HAVELI AND DD | 2 | 0 |
| 33 | LAKSHADWEEP | 1 | 0 |
| 34 | PUDUCHERRY | 0 | 0 |
| | Total | 2,58,187 | 13,329 |
